ANNEXURE-A

REVISEDLIST OFCREDITORS OF EON ELECTRIC LIMITED AS ON 30.11.2020

FINANCIAL CREDITOR(S)

Revised List of Financial Creditor(s) is as under:

(Amount in INR)

S.	Name and	Amount	Amount	% of	Security
No.	Address of	claimed	Admitted	Votin	interest, if any,
	Financial		Total Contraction of the Contrac	g	in respect of
	Creditors			rights	such claim
1.	State Bank				1. Hypothecation
	of India,				of the
	Stressed				Company's
	Asset				entire current
	Manageme				assets i.e.
	nt Branch II,				inventories book
	11th Floor,				debts and all
	JawaharVy				other current
	aparBhawa				assets lying in
	n, 1 Tolstoy				their factories /
,	Marg, New				godowns /
	Delhi -				depots or in
	110001	434351959.22	434351959.22	78.31	transit.
					2. First charge
					by way of
					hypothecation on
					entire fixed
					assets including
					plant and
					machinery, both
] /					present and
1					future of the
					company.
		İ			`



	2.	RBL Bank Ltd. Upper Ground Floor, Hansalalya Building,15,				3 Equitable mortgage (First Charge) of Plot No. 10, Sector - 4, IIE, SIDCUL, Ranipur, Haridwar, Uttarakhand – 249402, having area of 13,600 Sq. Meters, and covered area of 5,200 Sq. Meters. Subservient Charge on whole of the current and movable fixed assets of the Borrower,
		Barakhamb a Road, Connaught				including stocks, book debts, raw materials, goods- in-process, semi-
		Place, New Delhi – 110001				finished and finished goods,
			116535420.00	116535420.00	21.01	consumable stores and
						spares and such other movables,
DEEP SHARA						plant and machinery,
112-po10171 2017-181 11668 11668	StOSAL A					computers,
Thomas Production						fixtures,
		To a second programme of the s				machinery,
		-				spares, tools and accessories and
		•				other assets,
					<u>L</u>	<u>L</u>

						both present and
						future, of the
						Borrower.
	3.	Yes Bank				Vehicle make
•	J.	Ltd.				MERCEDES
		Shrayansh				220D,bearing
-		Rastogi,				Registration No.
		Senior				UP16BS8072,
		Manager –				Engine No.
		Legal		·		6549208013873
	:	(Retail)				9 and
		Plot No.	3754369.36	3754369.36	0.68	Chasis No.
		1/9, Patel	J. J	5107003.00	0.00	WDD2131046L0
		Nagar				07350
		(West)				0.000
		Opposite	·			
		Metro Pillar				
,	A STATE OF THE STA	No. 203,				•
•		New Delhi –				
		110008				
·	4.	VPM			Votin	
	-	Electricals			g	
		Pvt. Ltd.			Right	
		740,			sNot	`
	74. 20. 20. 20. 20. 20. 20. 20. 20. 20. 20	Hemkunt			Appli	•
		Chambers,			cable	
		89, Nehru	27311033.00	27311033.00	-	
		Place, New			Relat	
		Delhi –			ed	
-		110019			Party	
		110010			to the	•
,					CD	•
DEEPS					100%	
IP-P01017					(
2017-18/ \$668 EX DELI					Exclu	
E AND SELVE OF	V 5/	Total	58,19,52,781.58	58,19,52,781.58	ding	
$\bigcup J$					WIII C	
Ci PROF					Sr No	